

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1019
ANSWERED ON:15.11.2010
PERMANENT COMMISSION TO WOMEN
Jagannath Dr. M.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Supreme Court has directed the Government to explore the possibility of extending permanent commission to women in non-combat branches of the army;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) to (c): The matter is subjudice before the Hon`ble Supreme Court.